### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### LOK SABHA UNSTARRED QUESTION NO. 5063 TO BE ANSWERED ON: 04.04.2022

#### Waste Land Development Board

#### 5063. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether letter no.28.2.24/89-90 MM-III dt.08.02.1991 by Dr. D.D. Das, Director, TE, West Land Development Board, Government of India was sent to The Assistant Inspector General, Forest, West Land Development Board" under Pushkar severage and forest project;
- (b) if so, the issue regarding for which letter was sent; and
- (c) the details of the entire noting-drafting regarding the said letter?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) As per Record Retention Schedule of the Government of India, the project files are classified under Category 'C' and have the retention schedule of maximum 10 years. Since the matter pertaining to Pushkar severage and forest project is more than 30 years old and weeding of files is done from time to time as per Record Retention Schedule, no such old records are available at present.

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